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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/421/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHARAT STEEL

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.J. SRICANESH AKSHITHA SAKARIA For Respondent/ Corporate debtor PS. gal

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner sought for time for submitting arguments. Put up on 10.07.2017 at 10.30 A.M.

S-vijagegera.

(S.Vijayaraghavan) Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

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